

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

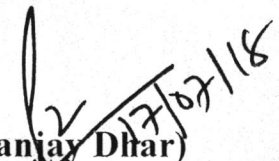
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**Subject: Expression of Interest for Engagement of Architecture Consultants.**

**NOTICE FOR EXTENSION OF DATE**

The last date for submission of offers to the Expression of Interest invited vide this office Notice No.11205-17/Infrst dated 19.06.2018 is extended by one week i.e. till 23<sup>rd</sup> of July, 2018. The terms and conditions of the Expression of Interest shall remain the same as are contained in the aforesaid notice which is available on the official website of the High Court of J&K, <http://jkhighcourt.nic.in>

**By Order.**

  
(Sanjay Dhar)  
Registrar General

**No:** 18682-91/mfct **Dated:** 17.7.2018

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Director Information Srinagar for publication of the notice in three leading news papers of J&K and only daily national news paper.
4. The CPC e-Courts High Court of J&K for uploading the same on the official website of the High Court.
5. Joint Director Information, Jammu with the request to get it published in Daily Excelsior.
6. Office file.

  
Registrar General